

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR

Original Application No.200/00202/2019

Jabalpur, this Friday, the 13th day of September, 2019

HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE SHRI RAMESH SINGH T HAKUR, JUDICIAL MEMBER

Smt. Anandi Bai, Wd/o Shri Fagulal, aged about 90 years,
R/o Village Amehetha, Post Bhugwara, P.S. Kareli,
Tahsil and District Narsingpur (M.P.)-487001 **-Applicant**

(By Advocate –NONE)

V e r s u s

1. Union of India, through the Secretary, Railway Department,
New Delhi Room No. 537, 5th Floor, A-Wing, Shastri Bhawan,
Rajendra Prasad Road, New Delhi-110001

2. Secretary, Railway Board, New Delhi,
Room No. 256-A/Rail Bhawan, Raisena Road,
New Delhi-110001

3. General Manager, Western Central Railway,
Indira Market, Platform No.4 side, Jabalpur
District Jabalpur, G.M.Office, Indira Market,
Jabalpur (M.P.)-482001 **-Respondents**

(By Advocate –Shri A.S.Raizada)

O R D E R (ORAL)

By Navin Tandon, AM:-

None for the applicant.

2. From the previous order sheet it is seen that on the last four occasions, there was no representation on the part of the applicant. Today also when the matter was called no body put appearance on behalf of applicant.

3. It seems that the applicant is not interested in prosecuting this matter further.

4. Resultantly, this Original Application is dismissed for want of prosecution.

(Ramesh Singh Thakur)
Judicial Member
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(Navin Tandon)
Administrative Member